

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 23rd May, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 332/2017 (M.A. No. 599/2017)	Tejinder Kumar Jolly & Anr. Vs. State of Uttarakhand & Ors.	Mr. V. K. Shukla, Adv. for Applicant
2.	Original Application No. 337/2017 (M.A. No. 617/2017)	M/s. Raj Bags Vs. The Chairman, Uttarakhand Environmental Protection and Polluton Control Board	Mr. Sangram Singh & Mr. Kalyani Lal, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 561/2015	Cherub Singla Vs. Union of India & Ors.	Mr. Avneesh Arputham, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Rohit Raj Sachan, Adv. for R-2 Mr. Pradeep Misra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajkumar, Adv. for CPCB Mr. B. V. Niren, Adv. for PNG Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Tushar Mehta, ASG with Mr. Ashish Rana, Adv. for R-11 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-27 & 56 Mr. Raman Yadav, Adv. for R-62 Mr. Pradyuman Dubey, Adv. for R-69 & 71 Mr. Mukesh Verma, Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Sameer Kulshreshtha, Adv.
4.	Original Application No. 492/2016	Bala Jee Jha & Anr. Vs. The Govt. (NCT) of Delhi & Ors.	Mr. Gopal Jha, Adv. for Applicants Mr. Tarunvir Singh Khekar, Adv. for R-1&3 Mr. Dinesh Jindal, LO for DPCC Mr. Balendu Shekhar, Adv. for EDMC
5.	Original Application No. 552/2016	Chhotu Kanwar Vs. State of Rajasthan & Ors.	Dr. Nikhil Dungawat & Mr. Nihar Jain, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Lokendar Singh, Adv. for Rajasthan & RSPCB Mr. Rohit Kumar, Adv. for R-3 Mr. Sanjeet Purohit, Adv. for -4
FOR HEARING			
6.	Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Abhinav Goyal, Adv. for Applicant Mr. Ravindra Kumar, Adv. for R-1, 4, 5 & 6 Mr. Mukesh Verma, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Mr. Abhishek Yadav, Adv. for State of UP

7.	Original Application No. 117/2017	Panchu Vs. State of U.P. & Ors.	Mr. Bikash Kumar Sinha, Adv. for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Mishra & Mr. Daleep Dhayani, Adv. for UPPCB Mr. Avneesh Arputham, Adv. for R-5
8.	Original Application No. 58/2016 (M.A. No. 102/2016)	Tulinder Katoch Vs. Union of India & Ors.	Mr. Kamal Mehta, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. Anil Kher, Sr. Adv. with Ms. Anisha Mahajan, Adv. for R-3 Mr. G. M. Gupta, Adv. Mr. Rahul Rathore, Adv.
9.	Appeal No. 48/2016 (M.A. No. 830/2016 & M.A. No. 831/2016)	Nityendra Manav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8
10.	Original Application No. 100/2016 (M.A. No. 194/2016, M.A. No. 546/2016 & M.A. No. 320/2017)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. D. Bharathi Reddy, Adv. for R-1 Mr. Sunil Prakash Sharma, Adv. for R-3 Mr. Rahul Verma, Adv. Mr. Mukesh Verma, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB
11.	Original Application No. 273/2016 (M.A. No. 28/2017 & M.A. No. 411/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishn, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhayani, Adv. for R-7 Ms. Sobha Nagarajan, Adv. for R-8 Mr. Tarunvir Singh Khehar, Adv. for R-9 Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for State of Rajasthan Mr. Abhishek Yadav, Adv. for State of U.P. Mr. Joby P. Varghese, Adv.
12.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Abhishek Yadav, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB
13.	Original Application No. 138/2015	Krishan Pal Vs. Union of India & Ors.	Mr. Rajiv Ranjan Prasad, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Abhishek Yadav, Adv. for R-2 & 4 Mr. Pradeep Misra, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-5 Mr. Rohit Raj Sachan & Ms. Priyanka Swami, Adv. for R-6 Mr. Pawan Shree Agarwal, Adv. for R-7 Mr. Raman Yadav, Adv. for GDA Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Rajat Jariwal, Adv.

14.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UP PCB Mr. Vishwendra Verma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.
15.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4
16.	Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017)	RELA & Anr. Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB

Date : 23rd May, 2017

Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
17.	Appeal No. 151/2015 (M.A. No. 1349/2015, M.A. No. 458/2016, M.A. No. 860/2016, M.A. No. 329/2017, M.A. No. 578/2017 & M.A. No. 579/2017) (PH)	Sudiep Shrivastava Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant Mr. Rahul Pratap, Adv. for MoEF Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7
18.	Original Application No. 470/2015 (M.A. No. 1076/2015 & M.A. No. 505/2017)	Sudiep Shrivastava & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Maheen Pradhan, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Ms. Shashi Juneja, Adv. for R-2 & 3 Mr. R. K. Singh, Adv. for R-4 Mr. Soumyajit Pani, Adv. for R-6 Ms. Priyanka Sinha, Adv. for R-7

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